

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.4984
TO BE ANSWERED ON 23RD JULY, 2019

SPECIAL PACKAGE FOR FARMERS AFFECTED BY NATURAL CALAMITIES

4984. ADV. A.M. ARIFF:
SHRI V.K.SREEKANDAN:
SHRI H. VASANTHAKUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of welfare schemes launched by the Union Government during the last three years for the welfare of farmers hit by natural calamities, State-wise including Kerala;
- (b) the number of disaster-affected farmers getting benefited by these schemes, district-wise in Kerala;
- (c) whether Government would consider to undertake a survey in this regard to provide benefits to affected farmers;
- (d) whether it is true that the Government is considering to provide/has made any provision for giving a special package/financial assistance in districts where agriculture has been affected due to natural calamities, if so, the details thereof, State/UT-wise including Kerala, if not, the reasons therefor;
- (e) whether the Government has received any demand in this regard, if so, the details thereof; and
- (f) the details of the funds spent under the PM- AASHA scheme for welfare of farmers during the last year and the current year, State/UT-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

The Department of Agriculture, Cooperation and Farmers Welfare is concerned with providing relief under NDRF to farmers who have lost their crops due to drought, hailstorm, pest attack and cold wave/frost. An amount of Rs.15823.36 crore has been approved from NDRF during 2016-17 to 2018-19 to the States affected by the above said calamities **(Annexure –I)**.

The Government of India has evolved several schemes/programmes to address the need for drought mitigation and other requirements of the farmers under Rashtriya Krishi Vikas Yojana (RKVY), Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), besides implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY) and National Agriculture Market Scheme (e-NAM), etc. for protecting farmers' interests. The States have been given flexibility under RKVY to plan region specific interventions for the farmers.

Agriculture is a state subject. The State Governments are responsible for disbursement of funds to the affected farmers. All individual beneficiary-oriented assistance is mandatorily/necessarily disbursed through the bank account of the beneficiary. In order to improve the disbursement and transparency in providing relief to the beneficiaries under various items, the State Government has to prepare a consolidated list of individual beneficiaries in whose bank account funds have been transferred. The list so prepared should be displayed on their website as well as the State/District and block/taluk levels for the purpose of verification and social audit.

(d) & (e): Based on the memorandum submitted by the State Government of Kerala after flood and landslide in July-August 2018, the Government of India had approved an assistance of Rs. 3048.39 crore from NDRF for flood and Landslide and air bills for utilizing the services of Air force helicopter for rescue and relief as per actuals.

The Government of India, in order to mitigate damages to the horticulture crops in the wake of flood in Kerala in 2018, had approved a special package of Rs.93.39 crore (Central share of Rs.56.03 & State share of Rs.37.36 crore) under Mission For Integrated Development Horticulture (MIDH) on 23rd August, 2018 and the entire amount of central share was released on 28.08.2018. During 2017-18 & 2018-19, Government of Kerala has not submitted any Memorandum seeking financial assistance from NDRF in the wake of drought. However, during 2016-17, Government of Kerala has submitted Memorandum seeking financial assistance from NDRF in the wake of drought. In response Government of India has approved Rs.112.05 crore from NDRF to the State Government **(Annexure-I)**.

(f): Under PM-AASHA, the procurement of Pulses and Copra has to be made under Price Support Scheme and for oilseeds, State/Union Territory (UT) Governments are offered a bouquet of Price Deficiency Payment Scheme (PDPS) and Price Support Scheme, with the flexibility to choose either of them in a given marketing season for particular oilseeds for the entire State/UT. Details of procurement made under price support system and numbers of farmers benefited are at **Annexure –II**.

ANNEXURE-I

Annexure referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No.4984 due for answer on 23.07.2019

State-wise details of National Disaster Response Fund (NDRF) assistance from 2016-17 to 2018-19 (drought, hailstorm, pest attack and cold wave/frost)

(Rs. in crore)

Sl. No.	Name of State	Calamity	Assistance sought by the State Government	Central assistance approved by GOI (under N.D.R.F)
During – 2016-2017				
1.	Karnataka	Drought(K)	4702.54	1782.44
		Drought(R)	3310.83	795.544
2.	Andhra Pradesh	Drought(K)	2513.97	518.93
3.	Kerala	Drought(K)	1019.90	112.05
4.	Tamil Nadu	Drought(K)	39565.00	1748.28
5.	Rajasthan	Drought(K)	3660.97	588.34
6.	Puducherry	Drought(R)	150.52	17.70
	Total		54923.73	5563.28
During - 2017-18				
1.	Chhattisgarh	Drought(K)	4401.00	395.91
2.	Madhya Pradesh	Drought(K)	3705.95	836.09
3.	Rajasthan	Drought(K)	3078.26	526.14
4.	Andhra Pradesh	Drought (R)	679.19	113.14
5.	Maharashtra	Pest Attack/Ockhi Cyclone	3373.31	60.76
6.	Uttar Pradesh	Drought (R)	678.98	157.23
	Total		15916.69	2089.27
During - 2018-19				
1.	Andhra Pradesh	Drought (K)	1466.91	900.40
2.	Karnataka	Drought (K)	2434.00	949.49
3.	Maharashtra	Drought (K)	7902.77	4714.28
4.	Rajasthan	Drought (K)	2819.58	1206.62
5.	Gujarat	Drought (K)	4547.85	127.60
6.	Jharkhand	Drought (K)	1535.292	272.42
7.	Karnataka	Drought (R)	2064.30	*
	Total		22770.70	8170.81

* Sent to MHA for placing the recommendations of SC-NEC before High Level Committee

R: Rabi K: Kharif

ANNEXURE-II

Annexure referred to in reply to part (f) of the Lok Sabha Unstarred Question No.4984 due for answer on 23.07.2019

Sl. No.	Name of State	Quantity Procured (pulses and oilseeds) (in MT)	MSP Value (Rs. in Crore)	Number of Farmers benefited
Kharif 2017-18				
1	Telangana	124343.42	594.60	93581
2	Andhra Pradesh	132498.28	660.79	96421
3	Karnataka	382270.88	2073.58	330346
4	Rajasthan	547916.86	2839.90	293516
5	Maharashtra	423940.13	2245.57	375980
6	Gujarat	918692.18	4176.97	512758
7	Uttar Pradesh	22568.00	121.87	13858
8	West Bengal	6789.37	36.66	9029
	Grand Total	2559019.12	12749.94	1725489
Rabi 2018-19				
1	Telangana	52239.62	231.79	39351
2	Andhra Pradesh	172656.95	840.64	110156
3	Karnataka	136013.05	598.46	103491
4	Rajasthan	1051586.54	4438.34	392958
5	Maharashtra	194726.89	856.80	139792
6	Gujarat	143659.55	611.04	78092
7	Uttar Pradesh	29263.69	126.22	22114
8	West Bengal	826.60	3.31	2170
9.	Haryana	236337	946	116199
10.	Tamil Nadu	1561.57	8.43	1309
11.	Madhya Pradesh	1964964.98	8562.96	842502
12.	Odisha	9432.97	48.94	12485
	Grand Total	3993269.41	17272.93	1860619
Kharif 2018-19				
1	Telangana	99489.90	547.27	99867
2	Andhra Pradesh	5415.47	31.01	6107
3	Karnataka	154904.2	916.70	215246
4	Rajasthan	549162.16	3228.62	286312
5	Maharashtra	84873.53	501.58	110278
6	Gujarat	491302.47	2438.61	243134
7	Uttar Pradesh	38505.55	209.41	33248
8.	Haryana	224.9	1.57	227
9.	Tamil Nadu	764.80	4.81	1011
10.	Madhya Pradesh	379709.53	2110.56	345801
	Grand Total	1804352.51	9990.14	1341231

Rabi 2019-20 (As on 15.07.2019)				
1	Telangana	36211.80	168.82	23000
2	Andhra Pradesh	28696.95	174.39	18961
3	Karnataka	33.40	0.15	38
4	Rajasthan	728969.78	3112.24	347353
5	Maharashtra	22392.32	103.45	17954
6	Gujarat	60443.00	266.76	31413
7	Uttar Pradesh	2362.00	10.28	1308
8.	Haryana	253567.60	1067.89	122568
9.	Tamil Nadu	8769.08	56.53	7515
10.	Madhya Pradesh	815303.89	3681.93	354026
11.	Odisha	5863.03	38.89	6545
	Grand Total	1962612.85	8681.33	930681
